NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 493/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: Tata Power Renewable Energy Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Himanohow Tembe 1/6 A288 Partners

ORDER

CSA 492/230-232/NCLT/MB/MAH/2017 CSA 493/230-232/NCLT/MB/MAH/2017 CSA 494/230-232/NCLT/MB/MAH/2017 CSA 495/230-232/NCLT/MB/MAH/2017 CSA 496/230-232/NCLT/MB/MAH/2017 CSA 497/230-232/NCLT/MB/MAH/2017

List this matter on 18.10.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)